

Special census for giving reservation to Tamang and Limboo tribes

683. SHRI O.T. LEPCHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the work for special census for giving reservation to Tamang and Limboo community in Sikkim Legislative Assembly has started; and

(b) if so, the details in this regard and the time by when it would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) :

(a) No, Sir.

(b) Does not arise.

Naxalite infiltration from neighbouring States in Maharashtra

684. SHRI Y.P. TRIVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether naxalite infiltration from neighbouring States is continuing in Maharashtra;

(b) the steps taken to check the same;

(c) the progress made in the work pertaining to setting up of joint intelligence network; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) :

(a) to (d) Naxalites do operate in one State and take shelter in neighbouring States taking advantage of inter-State borders. States carry out anti-naxal operations including joint operations at bi-junctions and tri-junctions of States. The Central Government supports the efforts of the States through a wide range of measures on security and development fronts. These *inter alia* include, deployment of Central paramilitary forces (CPMFs); sanction of India Reserve (IR) battalions, modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme); reimbursement of security-related expenditure under the Security Related Expenditure (SRE) Scheme; assistance in training of State Police through Ministry of Defence, Central Police Organisations and Bureau of Police Research and Development; sharing of intelligence and assistance in development works through a range of schemes of different Central Ministries. The Task Force headed by Special Secretary (Internal Security), MHA addresses the issues of inter-state co-ordination including sharing of intelligence. Also, inter-State intelligence is being shared on regular basis through mechanism of Multi Agency Centre (MAC) at the central level and subsidiary Multi Agency Centre (SMAC) at the State level.

Sleeper cells by terrorist organisations in Southern States

685. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state: